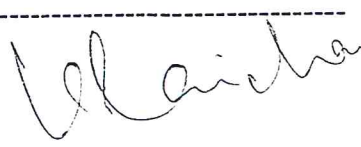
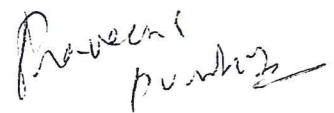


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD AT 10.30 AM 26/07/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/655/IB/2018
NAME OF THE PETITIONER(S) : STEEL AND SCRAP PVT LTD
NAME OF THE RESPONDENT(S) : RRK HITECH INDUSTRIES PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	K. RAVICHANDRAN	Petitioner for NVB Associates	
2.	PREVEEN SURESH	For Respondent C.F.A Associates	

ORDER

Both Counsel representing parties are present. Counsel for Respondent present.
Both Counsels stated that the matter is likely to be settled. For submitting the
outcome of the settlement talks, time is enlarged. **Put up on 03.08.2018.**

-s/-
(S VIJAYARAGHAVAN)
Member (Technical)

-s/-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)